Schemes Meant for Tribal Development

Physical Achievement under the Central/Centrally Sponsored Schemes for the year 1993-94, 1994-95 and 1995-96

S.No. Schemes	Unit	1993-94	1994-95 .	1995-96
1. SCA to TSP	Families	10.42 lakhs	10.51 lakhs	7.96 lakhs (upto Feb. 96)
2. Boys Hostel for ST	Hostels	53	66	34
3. Girls Hostels for STs	Hostels	52	42	4 5
4. Ashram Schools for STs	Schools	64	18	163
5. Educational Complex in Low Literacy Pockets for ST Girls	Complexs	23	42	47
6. Vocational Training Centres	Centres	f 5	19	19

Feature Films

2540. SHRI MANIKRAO HODLYA GAVIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of feature films telecast by Delhi Doordarshan during each of the last three years, category-wise;
- (b) whether the Government propose to issue instructions for showing only religious, social, educational and historical films on Doordarshan and impose a ban immediately on the showing of low-taste and vulgar films; and
- (c) whether the Government propose to show such films which can be seen by whole family sitting together?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) The details are given in the attached statement.

(b) and (c). Doordarshah endeavours to telecast films on different themes keeping in mind its programme requirement from time to time. Only films which have been certified by the Central Board of Film Certification are considered for telecast. Further, all films are previewed before telecast to ensure that they are suitable for family viewing.

STATEMENT

The number of feature films telecast on Delhi Doordarshan Kendra for the last three years i.e. from 1/1/93 to 31/12/95, year-wise is given below:

S.	No. Category	1/1/93 to 31/12/93	1/1/94 to 31/12/94	1/1/95 to 31/12/95
1	2	3	4	5
1.	Regional	54	45	61
2.	Children films	8	12	6

1	2	3	4	5
3.	Hindi feature films on National Network	145	134	118
4.	Hindi feature films on Delhi-LPTs	51	49	52
5.	Dialect feature films	22	17	17
	Total	280	257	254

Decontrol of Newsprint

2541. SHRI HARIN PATHAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Government have any proposal to decontrol the newsprint; and
 - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b). Government have already made all types of newsprint, including glazed newsprint, freely importable by all persons with effect from 1.5.1995 vide Ministry of Commerce's Notification No. 3(RE-95)/92-97 dated 30.4.1995 and there is also no customs duty on the newsprint import. Indigenous newsprint is available to the newspapers registered with the Registrar of Newspapers for India for purchase from the scheduled newsprint mills without payment of excise duty.

ITDC Coaches

2542. SHRI S.D.N.R. WADIYAR : Will the Minister of TOURISM be pleased to state :

(a) the number of India Tourism Development Corporation coaches in operation every day between Bangalore and Mysore for the benefit of tourists;

- (b) whether the Union Government propose to increase the number of coaches;
 - (c) if so, the details thereof; and
- (d) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
(a) ITDC is not operating its own coach service between Bangalore and Mysore. However, ITDC is operating a daily package tour between Bangalore-Mysore-Ooty-Bangalore by hiring a coach from an empanelled private transport agency.

- (b) No, Sir.
- (c) Does not arise.
- (d) The State Government/Corporation can operate tourist coaches between tourist centres depending on the viability of the routes.

Testing of Food-Samples

- 2543. SHRI PARASRAM BHARDWAJ: Will the Minister of FOOD be pleased to state:
- (a) whether the Government have any independent Quality Control Laboratory for testing food samples, including foodgrains etc. from Public Distribution System;
- (b) if so, the details of tests on random samples taken during each of the last three years; and
- (c) the action taken by the Government in this regard?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) No, Sir. There is one Central Grain Analysis Laboratory (CGAL), New Delhi under the Ministry of Food for testing foodgrain samples for formulation of uniform specifications of different foodgrains from procurement purposes. However the foodgrain samples collected by quality control officers of the Ministry of Food from Fair Price Shops, are also analysed in this laboratory. In addition to above, there are 78 Food Laboratories in the States/Union Territories which are undertaking analysis of food samples covered under the statutory provisions of Prevention of Food Adultration Act. Four Central Food Laboratories at Ghaziabad, Calcutta, Pune and Mysore under the Union Ministry of Health are also doing similar work.

(b) and (c). The wheat and rice samples collected from Fair Price Shops are analysed in CGAL for physical quality parameters such as foreign matter, damaged grain, slightly damaged grain, broken grain, immature and shrivelled grain etc. During the years 1994, 1995 and 1996 (till June 1996) 91, 125 and 48 samples were collected respectively from fair price shops and analysed in CGAL, New Delhi. Wherever the samples were found

substandard, the matter was taken up with FCI and concerned State Governments for immediate remedial measures. The information about the analysis of food samples including foodgrains analysed by PFA labs of the State Governments/Union Territories and 4 Central Food Laboratories is not being collected by Ministry of Food.

Written Answers

Backwater Tourism in Kerala

- 2544. SHRI N.K. PREMCHANDRAN: Will the Minister of TOURISM be pleased to state:
- (a) whether the Government of Kerala has submitted any plan for giving a special boost to backwaters tourism in Kerala;
 - (b) if so, the details thereof; and
- (c) the decision taken by the Union Government in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA):
(a) to (c). Development of Tourism is primarily the responsibility of the State/Union Territory Government. However, the Department of Tourism provides Central Financial Assistance to State/Union Territory Governments for specific proposals based on their merits, inter se priority and availability of funds. The Department of Tourism in consultation with the State Government has identified one project at an estimated cost of Rs. 10.00 lakhs for development of backwaters in Kerala for 1996-97. The State Government has to submit the detailed proposal for the project.

The Government of Kerala has identified Veli-Aakulam in backwaters as special tourism area for development and investment.

Bogus Ration Cards

- 2545. SHRI SANDIPAN THORAT: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:
- (a) whether the strange phenomena of existence of huge number of bogus ration cards and a large number of rural/urban poor remaining without ration cards coexists;
 - (b) if so, the details thereof;
- (c) whether the nature, magnitude and seriousness of the problem has been assessed; and
- (d) if so, the action plan worked out to streamline the Public Distribution System for the benefit of urban/ rural poor?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV):

(a) to (c). In Revamped Public Distribution System